

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/ 106 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 10th January 2019.

Sub:- **Restricted Holiday along with permission to leave station.**

Ref:- Your letter No. JHD.-1/2018/09/70, dtd. 07.01.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday on 17.01.2019 along with station leave permission, by your official car, at your own cost, from the evening of 12.01.2019 to the morning of 18.01.2019, has been ~~granted/rejected~~.

The Civil Judge & Asstt. Sessions Judge, Hailakandi and in her absence the Chief Judicial Magistrate, Hailakandi will remain in charge of your Court & Office.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)

